

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 255 of 2016
APPEAL NO. 256 OF 2016
APPEAL NO. 257 OF 2016
AND
APPEAL NO. 258 OF 2016

Dated: 08th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Torrent Power Ltd.

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. H. S. Jaggi

Counsel for the Respondent(s) : -

ORDER

List these matters on **22.03.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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